

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(20)-HC/2021/19361-62

Dated, Agartala, the 1st September, 2021

NOTIFICATION

The Hon'ble High Court has been pleased to declare that the candidates bearing the following Roll Numbers have qualified in the Written Examination held on 08.08.2021 on the ratio of 1:5 candidates against the vacancies advertised and asked to appear for 'Viva Voce' for filling up the vacant posts of **Daily Rated Worker (DRW)** in connection with the Advertisement dated 04.03.2021 of the High Court of Tripura;

ROLL NUMBERS

Category: UR

5	6	74	77	98	99	191	267	366	370
410	411	438	439	440	513	514	515	516	542
544	587	616	689	705	706	711	736	824	924
1108	1111	1112	1150	1202					

Category: ST

14	29	36	43	45	76	79	281	311	325
537	586	664	878	964	1040	1067	1075	1158	1159

Category: SC

70	190	192	268	357	412	539	567	568	574
690	888	960	1027	1143					

The 'Viva Voce' of the successful candidates has been scheduled to be held on 12.09.2021(Sunday) from 10 A.M. at High Court Premises, New Capital Complex, Agartala.

'Call letters' are being despatched to the successful candidates by Speed Post to appear in the 'Viva Voce'. If any successful candidate does not receive his/her 'Call Letter' by 09.09.2021, He/she may collect duplicate 'Call Letter' from this Registry during the office hours on 10.09.2021 showing any original photo identity card and by submitting two copies of identical passport size photographs.

No candidate shall be allowed to appear in the Viva Voce without Call Letter.

Sd/-

**(D.M. Jamatia)
Registrar General**

Copy to:

1. The System Analyst, Computer Section, High Court of Tripura, Agartala to upload the notification in the official Website of the High Court; and
2. Notice Board.


Registrar General